

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2519  
TO BE ANSWERED ON 17.12.2024**

**NATIONAL POPULATION POLICY**

**2519. SMT. RANJEET RANJAN:**

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- a. whether Government is planning to roll out a new national population policy;
- b. if so, the details thereof and if not, the reasons therefor;
- c. whether Government is permitting the States to make laws/policies for population regulation given the recent incidents of some Chief Ministers calling for population growth; and
- d. if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(SMT. ANUPRIYA PATEL)**

**(a) to (d)** India has achieved a Total Fertility Rate (TFR) of 2.0 as per NFHS-5 (2019–21). This is aligned with the National Population Policy 2000 and the National Health Policy 2017 (TFR of 2.1). The government focuses on achieving and maintaining replacement levels of fertility by raising awareness about healthy timing and spacing of pregnancies for the well-being of mother and child, providing for the availability of family planning services, and approving the budgets proposed by the states in the Programme Implementation Plan (PIP) based on their specific needs to manage fertility.

Various schemes implemented by the Government under Family Planning programme are given below-

- i. Expanded Contraceptive Choices**, comprises of Condoms, Combined oral contraceptive pills, Emergency contraceptive pills, intrauterine contraceptive device (IUCD) and Sterilization are provided to the beneficiaries. The Contraceptive basket has also been expanded with new contraceptives, namely Injectable contraceptive MPA (Antara Programme) and Centchroman (Chhaya).
- ii. Mission Parivar Vikas** is implemented in seven high-focussed states and six North-Eastern states to improve access to contraceptives and family planning services.
- iii. Compensation scheme for sterilization acceptors**, is provided to beneficiaries to compensate for the loss of wages incurred.
- iv. Post-pregnancy contraception** in the form of Post-Partum Intrauterine Contraceptive

Device (PPIUCD), Post-Abortion Intrauterine Contraceptive Device (PAIUCD), and Post-partum Sterilization (PPS) is provided to beneficiaries.

- v. **‘World Population Day Campaign’ and ‘Vasectomy Fortnight’** are observed every year to boost awareness on Family Planning and service delivery across all States/ Union Territories.
- vi. **Home Delivery of Contraceptives Scheme by ASHAs.**
- vii. **Family Planning Logistics Management Information System (FP-LMIS)** is in place for the management of family planning commodities at all levels of health facilities.

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